

HARSHA EXITO ENGINEERING PRIVATE LIMITED (Under CIRP)

GOVERNMENT DUES AS ON 13-07-2021

S NO	PARTY NAME	CLAIM AMT	AMOUNT PROVISIONALLY ADMITTED
1	Employee Provident Fund	6471649	6,471,649
2	Professional Tax	384000	684,000
3	TDS Deducted but not paid	689433	689,433
4	Property Tax	1449664	1,449,664
5	EPCG Claim	71630373	71630373
	<b>TOTAL</b>	<b>80,625,119</b>	<b>80,925,119</b>

NOTE:- There is an income tax demand for the AY2018-19 for Rs.28,61,70,880/- for which we have gone for appeal and the professional engaged to file appeal has expressed confidence over the dismissal of order.

S/d  
JOHN OHILVI  
IBBI/IPA-N00902/2019-20/12921  
RESOLUTION PROFESSIONAL  
HARSHA EXITO ENGINEERING PVT. LTD.  
(UNDER CIRP PROCESS)

